Banarasi sarees industry facing threat from Chinese silk

1078. SHRI PRAKASH JAVADEKAR: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that the Banarasi sarees industry in Varanasi is facing a threat from the Chinese silk industry and that many looms are facing a shut down;

- (b) if so, the present status thereof;
- (c) whether Government has any proposal to step into help the industry; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVAN): (a) and (b) Yes sir. The inflow of cheap Chinese silk in the Indian markets has affected the local weavers and the Varanasi Saree industry a lot.

(c) and (d) Government of India has been implementing schemes for development of Handloom Sector and welfare of handloom weavers and enhance the income and socioeconomic status of the weavers by up grading their skill and providing infrastructural input and marketing support. During the Eleventh Five Year Plan, the following schemes have been formulated for upliftment of Handloom Sector:

- (i) Integrated Handloom Development Scheme
- (ii) Marketing and Export Promotion Scheme
- (iii) Handloom Weavers Comprehensive Welfare Scheme
- (iv) Mill Gate Price Scheme, and
- (v) Diversified Handloom Development Scheme

Under the Integrated Handloom Development Scheme the Government of India is implementing the cluster development programme under which twenty four clusters were sanctioned to the State Government of Uttar Pradesh upto 20.10.2008.

In order to enable the prices of products of Handloom weavers to be remunerative in view of the competition posed by globalization, the Government of India has been imparting assistance to eligible Handloom agencies under schemes like Mill Gate Price Scheme, Deen Dayal Hathkargha Protsahan yojana and 10% Rebate Scheme etc.

Setting up of SPVs for integrated textile parks in Orissa

1079. SHRI B.J. PANDA: Will the Minister of TEXTILES be pleased to state:

(a) whether the Small Scale Industries unit in Orissa proposes to set up Special Purpose Vehicles (SPVs) for integrated textile parks;

(b) if so, the details thereof;

(c) whether a proposal in the matter sent by the State Government has since been approved/cleared by the Centre;